

CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH CHANDIGARH

18. CP 060/00101/2015 &

MA 060/00512/2014 in

O.A. No. 060/00839/2014

Lachhman Singh & Others Vs. R.K. Mathur & Others

07.05.2015

Present: Mr. R.K. Sharma, counsel for the petitioners

1. Heard.
2. Issue notice to the Respondents No. 2 to 5, at this stage.
3. List on 03.07.2015.


(UDAY KUMAR VARMA)

MEMBER (A)

'mw'


(SANJEEV KAUSHIK)

MEMBER (J)

① Notice issued on 11/5/15
ASs amended, pl.
② Short up filed.


28/6/15
Raj